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- blishment of a number of fishing harbours and fish landing centres.
- (iv) Suitable subsidy and loan are provided to local bodies for improving fish markets in the Union Territories of Goa and Pondicherry.
- (v) Encourage research and development and production and test marketing of diversified fish products in domestic market, especially utilising the low value fish.
- (b) The Government have taken a number of steps to increase fish production, so as to make available adequate supplies of fish in the domestic market. The important steps among them are:
  - (i) Development of Aquaculture through establishment of Fish Development Agencies in 184 districts/regions.
  - (ii) Increasing the availability of quality fish seed through establishment of commercial fish seed hatcheries.
  - (iii) Development of Brackishwater Fish Farming.
  - (iv) Motorisation of about 5000 traditional craft and addition of about 202 improved beach landing craft.
  - (v) Introduction of a judicious mix of imported and indigenous vessels to ensure proper exploition of deep sea rerources.

## Open sewer left uncovered by D. D. A.

8147. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that an 11 years old boy died after he fell into an open sewer left uncovered by the D. D. A. in Maurya Enclave recently;
- (b) if so, how many such incidents have resulted into deaths during the last two years (till date);

- (c) whether Government have made any inquiry into the incidents to fix the responsibility for such gross negligence on the part of the authorities concerned for endangering the lives of the people; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) An 11 years old boy died after he fell into an open sewer manhole in Maurya Enclave on 7-4-87.

- (b) There have been two incidents.
- (c) and (d). The Delhi Administration has ordered a Magisterial Inquiry into the Maurya Enclave incident which is in progress.

The details about the other case are being collected and will be laid on the Table of the House.

## Shortage of raw water in Delhi

- 8148. SHRI SWAMI PRASAD SINGH: Will the Minister of URBAN DEVELOP-MENT be pleased to state:
- (a) whether water famine is apprehended in the capital in the coming months due to non-supply of raw water for treatment to the Haiderpur plant;
- (b) if so, the steps envisaged to meet the situation:
- (c) whether a Scheme costing about Rs. 48 crores has not been approved by Government:
  - (d) if so, the reasons therefor; and
- (e) the steps Government propose to take to overcome the shortage of raw water in the capital in coming months?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.